

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. \_\_\_\_\_ OF

Applicant (s)

Respondent (s)

Advocate for  
Applicant (s)

Advocate for  
Respondents (s)

| Notes Of the Registry  | Orders Of The Tribunal  |
|--|---|
| <p>O.A. No.: 296/2004<br/><u>Date of order:</u> 20.01.2005</p> <p>Mr. N.R. Choudhary, counsel for the applicant.</p> <p>Heard the learned counsel for the applicant.</p> <p>The applicant has filed this Original Application seeking the following relief:</p> <p>"(i) The respondents be directed to revised (step-up) the pay of the applicants w.e.f. September 2003 with all consequential benefits, as it has been revised in respect of Junior Research Fellow and other employees working under the same project.</p> <p>(ii) any other relief, which this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case be given.</p> <p>(iii) Costs of this application may also be awarded."</p> <p>The learned counsel for the applicant submits that the applicant has also made a representation dated 18<sup>th</sup> November 2003 and another representation dated 17<sup>th</sup> February, 2004 but no decision has yet been taken by the respondents which are still pending.</p> <p>Looking the present circumstances, we would like to direct the respondents for disposal of the said representations made by the applicant by passing a reasoned and speaking order within a stipulated period. We accordingly direct the respondents to dispose of the representations made by the applicant within a period of two months from the date of receipt of copy of this order, by passing a reasoned and speaking order. If the applicant feels any grievance against the said order which is to be passed by the respondents, he shall be at liberty to agitate the matter afresh. The O.A. stands disposed of accordingly. No order as to costs.</p> <p><i>Recd copy<br/>24/1/05</i></p> <p><i>Copy of order<br/>O.A. No.<br/>296/2004<br/>sent to R1, R2, R3<br/>by Speed post<br/>Regd AD<br/>Vidhan 13/1/05</i></p> <p><i>clt 1-2-2005</i></p> | <p><i>M. K. Misra</i><br/>(M. K. Misra)<br/>Adm. Member</p> <p><i>Kuldeep Singh</i><br/>(Kuldeep Singh)<br/>Vice Chairman</p> |